

ASSETS & LIABILITIES
(at a glance)

Name of the Judge:
Date of appointment:

Justice Dharam Chand Chaudhary
21.01.2012.

DECLARED ASSETS
ASSETS OF THE JUDGE

Immovable property		Movables			
Land	Buildings	Total amount in Bank deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos.)	Shares, Mutual Funds, and others, if any.
i) 1/10 th Share in ancestral agricultural land measuring 15-7-8 Bighas at Mohal Rinj (Lohara) Tehsil Sadar, District Mandi, H.P. over a portion whereof two storeyed house has been constructed.	As mentioned in column No.1.	₹1,09,544/- in Saving Bank Accounts	One golden ring weighing 9.30 grams.	--	Insurance Policy of Rupees one lakh. ₹17,15,150/- in GPF account.
ii) Purchased land measuring 451.50 sq. mtrs. comprised in Khasra No.73 Khatauni No.93, Khasra No.959, at Mohal Kasumpti Koti, Hadbast No.11, Tehsil & District Shimla (Urban)					

LIABILITIES

Particulars.

1. Rs.1,38,882/- to be paid to the Punjab National Bank, Branch Ner Chowk, District Mandi, H.P.

Dated: 31/3/2012

SIGNATURE

Further details available with Hon'ble the Chief Justice.

ASSETS & LIABILITIES
(at a glance)

Name of the Judge: Justice Dharam Chand Chaudhary

Name of the spouse: Mrs. Promila Chaudhary

DECLARED ASSETS

ASSETS OF THE SPOUSE

Immovable property		Movables			
Land	Buildings	Total amount in Bank deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos.)	Shares, Mutual Funds, and others, if any.
--	--	₹25,721/- in the Saving Bank Account	Gold in the shape of Jewelry, like bangles/kara, Necklace Set (a necklace, a pair of Jhumar & a ring), ear-rings/tops, Jhumar, Nath, teak, ring, Chak (Golden hair clip) and Chain etc., weighing about 207 grams.	One Matiz Car 2002 Model	Insurance Policy of Rupees one lakh.

LIABILITIES

Particulars.

1. Nil

Dated: 31/3/2012

SIGNATURE

Further details available with Hon'ble the Chief Justice.

